

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 12(ND)16
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2016**

NAME OF THE COMPANY: M/s. Mr. Gajendra Singh Panwar & Anr. V/s. M/s. Girivar Hotel
& Resorts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>ORDER</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Ld. Counsel for the petitioner is present and has apprised this Bench that today's date in the case was recalled and re-fixed for 10.08.2016 vide the previous order.

2. To come up on 10.08.2016, the date already fixed.

Sd/-
(Ina Malhotra)
Member (Judicial)

Sd/-
(R Varadharajan)
Member (Judicial)